J. Reg. (2) -6. 7/3/2020

RAJASTHAN HIGH COURT, JODHPUR

No. 06 P.I. 2020

Date 06:03:2020.

CIRCULAR

Generally, the news items related to judiciary are broadcast by following the prescribed guidelines but sometimes, it is noticed that a few unverified facts are incorporated in the news items which may tend to adversely affect the dignity of the judiciary and may also prejudice the interest of public at large.

Therefore, in order to avoid such a situation, all the staff members of High Court and subordinate courts are enjoined upon not to disclose any fact to any Press Personnel related to any aspect of functioning of courts.

The Registrar Classification, Rajasthan High Court Jodhpur and Jaipur Bench would have close monitoring over Press reporting so as to ensure strict compliance of the directions issued from time to time.

BY ORDER

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Date:06.03.2020

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 Registar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajashtan High Court.

3. Registrar (Classification), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur

 The Registrar(H.Q. at New Delhi), Bikaner House, Shahjhan Road, New Delhi-11

5. The Director, Rajasthan State Judicial Academy, Jodhpur

 All the District & Sessions, Judge with request to circulate the same amongst all the Subordinate Courts in their Judgeship.

7. All Joint Registrars/Deputy Registrars/Assistant Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench , Jaipur

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